

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 2nd April, 2014

No. HC.V- 77/2013/225 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 and 7(2) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Smt. Meera Rajbongshi**, Assistant Registrar, temporarily and until further orders as **Deputy Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 6400/- per month plus other allowances as admissible under the Rules with effect from the date of her joining, vice C.S. Baishya, Deputy Registrar (since expired).

By order,

Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No. HC.V-77/2013/225A /Estt. # Dated 2.4.2014

Copy to :-

1. The Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati - 6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. Smt. Meera Rajbongshi, Assistant Registrar, Gauhati High Court, Guwahati.
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
16. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
17. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
- ✓ 18. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
19. The Superintendent _____, Gauhati High Court, Guwahati.
20. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. The Order File

REGISTRAR GENERAL

27/4/14

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 2nd April, 2014

No. HC.V- 77/2013/226 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 and 7(3) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, the Hon'ble Chief Justice has been pleased to promote and appoint **Sri Madhu Nath Sarma**, Superintendent, temporarily and until further orders as **Assistant Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 6300/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Smt. Meera Rajbongshi, Assistant Registrar promoted to the post of Deputy Registrar.

By order,
Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No. HC.V-77/2013/226 /Estt. # Dated 2.4.2014

Copy to :-

1. The Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
18. Sri Madhu Nath Sarma, Superintendent, Gauhati High Court, Guwahati.
19. The Superintendent _____, Gauhati High Court, Guwahati.
20. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. The Order File

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REGISTRAR GENERAL

21/4/14

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 2nd April, 2014

No. HC.V- 77/2013/227 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, the Hon'ble Chief Justice has been pleased to promote and appoint **Smt. Cham Chun Nahar Ahmed**, SAA, temporarily and until further orders as **Superintendent** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 8000-35000/- (PB-3) with Grade Pay of Rs. 4900/- per month plus other allowances as admissible under the Rules with effect from the date of her joining, vice Sri Madhu Nath Sarma, Superintendent promoted to the post of Assistant Registrar.

By order,
Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No. HC.V-77/2013/224A/Estt. # Dated 2.4.2014

Copy to :-

1. The Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati - 6.
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
18. The Superintendent _____, Gauhati High Court, Guwahati.
19. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati
21. Smt. Cham Chun Nahar Ahmed, SAA, Gauhati High Court, Guwahati
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. The Order File

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REGISTRAR GENERAL

24/4/14

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati the 2nd April, 2014

No.HC.V-25/2014/ 230 /Estt. ##### The following employee of this Registry is hereby promoted and appointed to the post of Head Usher in the Principal Seat of the Gauhati High Court temporarily and until further orders, in the pay band of Rs. 5200-20200/- (PB-2) with Grade pay of Rs. 2200/- p.m. plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Uday Barman, Head Usher (since retired).

1. Sri Soneswar Barman, Usher

By Order,
Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No. No.HC.V-25/2014/230 # /Estt. Dated 2.4.2014

Copy for information to:

1. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (), Gauhati High Court, Guwahati.
4. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati-6 for information and necessary action.
5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati-6 for information and necessary action.
6. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
7. The Deputy Registrar (), Gauhati High Court, Guwahati.
8. The Assistant Registrar, (), Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
11. The Treasury Officer, Kamrup Treasury, Guwahati-1 for information and necessary action.
12. The System Analyst, Gauhati High Court, Guwahati with a request to upload it in the official website.
13. The Private Secretary to Hon'ble Mr./Mrs. Justice,, Gauhati High Court, Guwahati.
14. The Superintendent (), Gauhati High Court, Guwahati.
15. The Court Officer-I/II, Gauhati High Court, Guwahati.
16. The Chief Security Officer, Gauhati High Court, Guwahati.
17. The C.A. to Registrar General, Gauhati High Court, Guwahati.
18. Sri Soneswar Barman, Usher, Gauhati High Court, Guwahati.
19. The Order file.

REGISTRAR GENERAL

21/4/14

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati the 2nd April, 2014

No. HC. V-8/2012(pt) /228/ Estt. # # # The following Junior Administrative Assistants are promoted and appointed temporarily and until further orders, as **Senior Administrative Assistant** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 8000-35000/- (PB-3) with Grade Pay of Rs. 4300/- p.m. plus other allowances as admissible under the Rules with effect from the date(s) of their joining, vice Sri Apurba Kr. Choudhury, Sri Mahidhar Bezbaruah, Sri Bikash Bora and Smt. Cham Chun Nahar Ahmed, all SAA promoted to the posts of Superintendent.

1. Sri Uttam Das
2. Sri Krishna Dayal Keshabananda Das
3. Smt. Nita Rani Borah
4. Sri Dwijen Kalita

No. HC. V-8/2012(pt) /229/ Estt. # # # The following Junior Administrative Assistants are promoted and appointed on adhoc basis and until further orders, as **Senior Administrative Assistant** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 8000-35000/- (PB-3) with Grade Pay of Rs. 4300/- p.m. plus other allowances as admissible under the Rules with effect from the date(s) of their joining, vice Sri Sahidul Haque and Sri Tomizuddin Ahmed, both SAA appointed as Court Masters, subject to the condition that in the event of repatriation of any Court Master to the posts of SAA, the person(s) shall automatically be reverted back to his original post of JAA.

1. Sri Rubul Sarma
2. Sri Shoubhik Bhattacharjee

By order,

Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No. HC. V.-8/2012(pt)/229A/ Estt. Dtd. 2.4.2014
Copy for information and necessary action to: -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati – 29.
2. The Registrar (Vig./Admn./Judl.), Gauhati High-Court, Guwahati.
3. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6 for information and necessary action.
5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati - 6 for information and necessary action.
6. The Joint Registrar,....., Gauhati High Court, Guwahati.
7. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
8. The Deputy Registrar,, Gauhati High Court, Guwahati
9. The Assistant Registrar, Gauhati High Court, Guwahati.

10. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
13. The Treasury Officer, Kamrup Treasury, Guwahati-1.
14. The Pvt. Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
15. The System Analyst, Gauhati High Court, Guwahati.
16. The Superintendent _____, Gauhati High Court, Guwahati.
17. The Chief Security Officer, Gauhati High Court, Guwahati.
18. The Court Officer-I & II, Gauhati High Court, Guwahati.
19. The CA to the Registrar General, Gauhati High Court, Guwahati.
20. Sri Uttam Das, JAA, Gauhati High Court, Guwahati.
21. Sri Sri Krishna Dayal Keshabananda Das, JAA, Gauhati High Court, Guwahati.
22. Smt. Nita Rani Borah, JAA, Gauhati High Court, Guwahati.
23. Sri Dwijen Kalita, JAA, Gauhati High Court, Guwahati.
24. Sri Rubul Sarma, JAA, Gauhati High Court, Guwahati.
25. Sri Shoubhik Bhattacharjee, JAA, Gauhati High Court, Guwahati.
26. The Order File.

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